

**NOTICE**

**Date of Publication :30-Mar-2021 Last Date: 15-Apr-2021**

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 15-Apr-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 12-May-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-202100838	LJ Law	500-2014 (1)	Obj.
2	U-202101341	Dhananjay A. Bhosale	4580-2007 (31)	22
3	U-202101737	Anil Maruti Jadhav (Plaintiff in person)	7498-1994 (Record Dept.)	Obj.
4	U-202101882	M.pradeep	573-2021 (1)	41
5	O-202100333	Piyush Shah Adv for plaintiff	4580-2007 (31)	22
6	O-202100561	L R & Associates	7854-2004 (1)	55